

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.429  
TO BE ANSWERED ON 20.07.2021**

**UPLIFTMENT OF SCs/STs/HANDICAPPED PERSONS**

**429. SHRI BHARTRUHARI MAHTAB:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government have any data regarding the number of SCs/STs/Handicapped people who have come under poverty in the country during the last two years;
- (b) if so, the steps taken by the Government for their welfare to uplift their standard; and
- (c) the other steps have been taken or are being taken by the Government to bring these people out of poverty?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI A. NARAYANASWAMY)**

(a) to (c): No Sir, The data about the poverty status of the households is last measured in the Socio Economic Caste Census 2011 conducted by the Ministry of Rural Development. This Ministry has however, undertaken several steps for improving the socio-economic and educational conditions of the vulnerable sections of the Society, a list of which has been given in the **Annexure**.

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**Refer to part (c) of the reply to the Lok Sabha Unstarred Question No. 429 for 20.7.2021**

List of Schemes being implemented for strengthening the socio-economic and educational conditions of the Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs):

1. Centrally Sponsored Scheme for Pre-Matric Scholarship to the SC Students studying in classes IX & X
2. Pre-Matric Scholarship to the Children of those engaged in occupations involving cleaning and prone to health hazards
3. Post Matric Scholarship for SC
4. Babu Jagjivan Ram Chhatrawas Yojana for Girls & Boys
5. National Fellowship Scheme for SC Students
6. Central Sector Scholarship of Top Class Education for SC Students
7. National Overseas Scholarship
8. Pradhan Mantri Adarsh Gram Yojana
9. Special Central Assistance to Scheduled Caste Sub Plan
10. Free Coaching Scheme for SC and OBC Students
11. Scheme of Grant in Aid to Voluntary and other organisations working for Scheduled Castes
12. Implementation of Protection of Civil Rights (PCR) Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PM} Act, 1989
13. National Scheduled Castes Finance and Development Corporation (NSFDC)
14. Assistance to State Scheduled Castes Development Corporations (SCDC)
15. Venture Capital Fund for Scheduled Castes (VCF-SC)
16. Pre-Matric Scholarship for OBC students
17. Post-Matric Scholarship for OBC students
18. Construction of Hostels for OBC Boys and Girls
19. National fellowship for OBC students
20. Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs and Economically Backward Classes (EBCs)
21. Assistance for Skill Development for OBCs/ EBCs/ DNTs
22. Venture Capital Fund for Backward Classes
23. National Backward Classes Finance and Development Corporation

24. Grants under Article 275(1) of the Constitution
25. Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)
26. Pre-Matric Scholarship for Scheduled Tribes students studying in Classes IX & X
27. Post-Matric Scholarship for Scheduled Tribes students.
28. National Fellowship and Scholarship for Higher Education of ST Students
29. National Overseas Scholarship for Scheduled Tribe candidates
30. Minimum Support Price for Minor Forest Produce (MSP for MFP)
31. Eklavya Model Residential School (EMRS)
32. Scheme for Grant in Aid to Voluntary Organizations working for welfare of STs
33. Support to Tribal Research Institutes (TRI)
34. Support for Development of Particularly Vulnerable Tribal Groups (PVTGs)
35. Tribal Festival, Research, Information and Mass Education
36. Institutional Support for Development and Marketing of 'Tribal Product/Produce'

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